

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
INITIATIVES FOR FILM PRODUCERS FROM OTHER COUNTRIES .

47

Dr. T. Subbarami Reddy

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING be pleased to state :-

- (a) whether, in an effort to promote the country as a film destination for film producers from other countries, the Ministry has, in association with industry bodies, decided to create awareness regarding legal and tax consideration;
- (b) whether Government would consider to provide initiative to help producers trying to produce movie in the country; and
- (c) if so, to what extent film producers from other countries have agreed to start filming in country and what are concessions provided to them and to what extent these concessions have helped more producers to come to the country for film production?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (DR. S. JAGATHRAKSHAKAN)

- (a) Yes, Sir. The Ministry through the Directorate of Film Festivals and in association with industry bodies has been promoting India as a film shooting destination in major international film festivals. The Ministry is also creating awareness through different media regarding various fiscal concessions available for shooting foreign feature film, in India.
- (b) The Ministry of Information and Broadcasting, Government of India has liberalized the procedure for according permission for shooting foreign feature films in India.
- (c) The film shooting equipments, raw films, video-tapes and sound-recording tapes are allowed to be imported without paying customs duty by foreign producers for shooting feature films if approved by the Government. The Ministry has accorded shooting permissions to 103 foreign feature films since 2006.